

(b) whether Government has any plan to implement the recommendations of the Swaminathan Commission in the Agriculture sector, if so, the details thereof; and

(c) the stand of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) The Government extends price support to paddy and wheat through the FCI and State Agencies across the country. The procurement policy is open ended. Under this policy, whatever food grains are offered by farmers, within the stipulated period and conforming to the specifications prescribed by Government are purchased at Minimum Support Price (MSP) by the State Government agencies including Food Corporation of India (FCI) for Central Pool. Further, pulses of Fair Average Quality (FAQ) are procured from farmers under Price Support System (PSS), as per its prescribed guidelines at Minimum Support Price (MSP) in consultation with the concerned State Government as and when market price of these produce fall below the MSP. However, if producer/farmer gets better price in comparison to MSP, they are free to sell their produce in open market.

(b) and (c) Based on the 'Draft National Policy for Farmers', submitted by the Swaminathan Commission, which contained major recommendations of the Commission, the Government approved the National Policy for Farmers (NPF), 2007, which aims to improve economic viability of farming and increase net income of farmers. An Inter-Ministerial Committee (IMC), which was constituted for preparation of Plan of Action, identified 201 Action Points for NPF, 2007, where necessary action had to be taken. Of the 201 number of action points identified, 192 numbers have already been implemented.

Dairy Entrepreneurship Development Scheme (DEDS)

335. PROF. M. V. RAJEEV GOWDA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether there has been a decline in the release of grants to States under the Dairy Entrepreneurship Development Scheme (DEDS);

(b) if so, the details thereof including the quantum of funds released since 2010, year-wise and State-wise and the reasons therefor; and

(c) the number of beneficiaries to whom assistance has been given under the scheme, since 2010, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRIMATI KRISHNA RAJ): (a) No, there has been no decline rather it has increased, Department of Animal Husbandry, Dairying and Fisheries (DADF) is implementing Dairy Entrepreneurship Development Scheme (DEDS) through National Bank for Agriculture and Rural Development (NABARD) since 2010 which provides Back-ended capital subsidy to the beneficiaries by the financial institution authorized by NABARD. The scheme provides Back-ended subsidy @ 25% of the project cost to the General Category and @ 33.33% of the project cost to SC/ST category farmers and beneficiaries.

(b) Under DEDS, no funds are released to the States. Based on the availability of budget and the number of applications received/sanctioned by the authorised financial institutions, the funds are released to NABARD for distribution of subsidy to the eligible applicants as per the guidelines of the scheme. The year-wise details of funds released to NABARD from 2010 to 2018 are given in Statement-I (See below).

(c) The year-wise details of subsidy released by NABARD and the beneficiaries covered under the DEDS from 2010-2018 are given in Statement-II.

Statement-I

Year-wise details of funds released to NABARD under DEDS from 2010 to 2018

(₹ in crore)

Year	Funds released by DADF to NABARD for subsidy
2010-11	20.40
2011-12	110.00
2012-13	310.00
2013-14	284.30
2014-15	154.59
2015-16	117.00
2016-17	240.00
2017-18	203.02

Statement-II

Year-wise details of subsidy released by NABARD and beneficiaries covered under the DE

Sl. No	State	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16
		Units	Units	Units	Units	Units	Units
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar Islands	0	1	0	11	9	8
2.	Andhra Pradesh	105	6788	6002	40679	9108	2607
3.	Bihar	0	60	1658	5842	2790	0
4.	Chhattisgarh	0	61	127	432	264	463
5.	Delhi	0	0	0	0	0	0
6.	Goa	0	0	0	1	6	0
7.	Gujarat	195	740	4274	11324	3970	743
8.	Haryana	0	150	883	2706	647	187
9.	Himachal Pradesh	396	2079	1128	1855	270	374
10.	Jammu and Kashmir	514	2097	1832	1423	572	320
11.	Jharkhand	0	16	61	31	22	0

12.	Karnataka	2	1387	1689	7160	2459	439
13.	Kerala	0	494	1543	4965	2583	88
14.	Madhya Pradesh	52	605	384	1367	624	21
15.	Maharashtra	51	3193	4642	2753	29	4532
16.	Odisha	0	148	927	3273	524	175
17.	Punjab	0	355	704	1535	1379	674
18.	Rajasthan	61	1725	2708	3907	1165	43
19.	Tamil Nadu	267	2602	2437	25868	11915	2385
20.	Telangana*						914
21.	Uttar Pradesh	27	1085	1077	1267	567	975
22.	Uttarakhand	139	1918	933	3226	1432	1349
23.	West Bengal	0	261	297	858	277	1
TOTAL		1809	25765	33306	120483	40612	16298
NE States							
1.	Arunachal Pradesh	0	6	3	11	9	59
2.	Assam	153	1385	1317	1616	911	1350
3.	Manipur	0	16	0	0	19	29

1	2	3	4	5	6	7	8
4.	Meghalaya	1	8	9	8	18	4
5.	Mizoram	1	9	28	99	225	22
6.	Nagaland	0	0	12	24	14	63
7.	Sikkim	14	2	4	29	64	66
8.	Tripura	0	128	65	60	103	286
	TOTAL	169	1554	1438	1847	1363	1879
	Daman and Diu						
							appli
	GRAND TOTAL (TOTAL A+B+ ONLINE)	1978	27319	34744	122330	41975	18177

*Bifarcated data is not available Unit sanction before division is indicated in Andhra Pradesh.